

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:291
ANSWERED ON:03.07.2009
THREE PHASE AUDIT OF PSUS
Gaikwad Shri Eknath Mahadeo

Will the Minister of FINANCE be pleased to state:

(a) whether the Comptroller and Auditor General of India(C&AG) has decided to conduct three-phase audit of some Public Sector Units (PSUs); and

(b) if so, the details of such PSUs?

Answer

MINISTER OF STATE FOR FINANCE (SHRI NAMO NARAIN MEENA)

(a) Yes, Sir.

(b) Names of 70 (seventy) companies and 6 (six) statutory corporations/bodies covered under the three-phase audit are as under:

I. Name of the Government Company

1. Andrew Yule and Company Limited, 2. Balmer Lawrie and Co.Limited,
3. Balmer Lawrie Investments Limited, 4. BEML Limited,
5. Bharat Dynamics Limited, 6. Bharat Electronics Limited,
- 7 Bharat Heavy Electricals Limited, 8. Bharat Immunologicals and Biologicals Corporation Limited,
9. Bharat Petroleum Corporation Limited, 10. Bharat Sanchar Nigam Limited,
11. Central Coalfields Limited, 12. Chennai Petroleum Corporation Limited,
13. Coal India Limited, 14. Cochin Shipyard Limited,
15. Container Corporation of India Limited, 16. Dredging Corporation of India Limited,
17. Engineers India Limited, 18. GAIL(India) Limited,
19. Garden Reach Shipbuilders and Engineers Limited, 20. Goa Shipyard Limited,
21. Hindustan Aeronautics Limited, 22. Hindustan Cables Limited,
23. Hindustan Copper Limited, 24. Hindustan Latex Limited,
25. Hindustan Newsprint Limited, 26. Hindustan Organic Chemicals Limited,
27. Hindustan Petroleum Corporation Limited, 28. Hindustan Photofilms Manufacturing Company Limited,
29. HMT Limited, 30. Housing and Urban Development Corporation Limited,
31. India Tourism Development Corporation Limited, 32. Indian Oil Corporation Limited,
33. Indian Railway Catering & Tourism Corporation Limited, 34. IRCON International Limited,
35. ITI Limited, 36. Kudremukh Iron Ore Company Limited,
37. Madras Fertilisers Limited, 38. Mahanadi Coalfields Limited,
39. Mahanagar Telephone Nigam Limited, 40. Maharashtra Electros melt Limited,

41. Mangalore Refinery and Petrochemicals Limited, 42. Mazagon Docks Limited,
43. Misra Dhatu Nigam Limited, 44. MMTC Limited,
45. MSTC Limited, 46. National Aluminium Company Limited,
47. National Fertilizer Limited, 48. National Mineral Development Corporation Limited,
49. Neyveli Lignite Corporation Limited, 50. NHPC Limited,
51. Northern Coalfields Limited, 52. NTPC Limited,
53. Numaligarh Refinery Limited,
54. Oil and Natural Gas Corporation Limited, 55. Oil India Limited, 56. Power Finance Corporation Limited,
57. Power Grid Corporation of India Limited, 58. Rashtriya Chemicals and Fertilizers Limited,
59. Rashtriya Ispat Nigam Limited, 60. RITES Limited,
61. Rural Electrification Corporation Limited, 62. Satluj Jal Vidyut Nigam Limited,
63. Scooters India Limited, 64. Shipping Corporation of India Limited,
65. South Eastern Coalfields Limited, 66. State Trading Corporation of India Limited,
67. Steel Authority of India Limited, 68. Telecommunications Consultants (India) Limited,
69. The Fertiliser and Chemicals Travancore Limited, 70. Western Coalfields Limited.

II. Name of the Statutory Corporation

1. Airports Authority of India, 2. Central Warehousing Corporation,
3. Damodar Valley Corporation, 4. Food Corporation of India,
5. Inland Waterways Authority of India, 6. National Highways Authority of India.